

pay. [Placed in Library. See No. LT-3599/62].

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to relay on the Table:—

(i) a copy of each of the following Notifications making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954, under sub-section (2) of section 3 of the All India Services Act, 1951:—

(a) G. S. R. No. 1066 dated the 2nd September, 1961.

(b) G. S. R. No. 1091 dated the 9th September, 1961.

(c) G. S. R. No. 1233 dated the 7th October, 1961. [Placed in Library. See No. LT-3366/61].

(ii) a copy of each of the following Notifications making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954, under sub-section (2) of section 3 of the All India Services Act, 1951:—

(a) G. S. R. No. 1244 dated the 14th October, 1961.

(b) G. S. R. No. 1246 dated the 14th October, 1961. [Placed in Library. See No. LT-3367/61].

(iii) a copy each of the following Rules, under sub-section (2) of section 3 of the All India Services Act, 1951:

(a) The All India Services (Travelling Allowances) Amendment Rules, 1961 published in Notification No. G. S. R. 1125 dated the 16th September, 1961. [Placed in Library. See No. LT-3368/61].

(b) The Indian Civil Service Provident Fund Amendment Rules, 1961 published in Notification No. GSR. 1274 dated the 21st October, 1961. [Placed in Library. See No. LT-3369/61].

(iv) a copy each of the following Notifications making certain amendments to the Secretary of State's Services (General Provident Fund) Rules, 1943, under sub-section (2) of section 3 of the All India Services Act, 1951:—

(a) GSR No. 1275 dated the 21st October, 1961.

(b) GSR No. 1276 dated the 21st October, 1961. [Placed in Library. See No. LT-3370/61].

NOTIFICATIONS UNDER THE COPYRIGHT ACT.

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): I beg to lay on the Table a copy each of the following Notifications under section 43 of the Copyright Act, 1957, making certain further amendments to the International Copyright Order, 1958:—

(i) S. O. No. 3039-A dated the 23rd December, 1961.

(ii) S. O. No. 1 dated the 1st January, 1962.

(iii) S. O. No. 144 dated the 12th January, 1962.

(iv) S. O. No. 671 dated the 1st March, 1962.

(v) S. O. No. 723 dated the 11th March, 1962.

(vi) S. O. No. 724 dated the 12th March, 1962. [Placed in Library. See No. LT-3600/62].